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#### PAPERS LAID ON THE TABLE

## FIFTH ANNUAL REPORT AND ACCOUNTS (1961) OF LIFE INSURANCE CORPORATION OF INDIA

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : Sir, I beg to lay on the Table, under section 29 of the Life Insurance Corporation Act, 1956, a copy of the Fifth Annual Report and Accounts of the Life Insurance Corporation of India for the year ended the 31st December, 1961, together with the Auditor's Report on the accounts. [Placed in Library. *See* LT -490/62.]

### TARIFF COMMISSION REPORTS (1962) ON FAIR EX-WORKS RETENTION PRICES OF PIG IRON AND STEEL AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY INDUSTRIES (SHRI P. C. SETHI): Sir, I beg to lay on the Table, under subsection (2) of section 16 of the Tariff Commission Act, 1951, a copy each of the following papers: —

- (i) Report (1962) of the Tariff Commission on the fair ex-works retention prices of pig iron for the period 1st April, 1960 to 31st March. 1962. [Placed in Library. *See* No. LT-491/62.]
- (ii) Report (1962) of the Tariff Commission on the fair ex-works retention prices of steel for the period 1st April, 1960 to 31st March, 1962.
- <iii) Government Resolution No. SC(C)-2(27)/62, dated the 7th September, 1962.
- •tiv) Statement under the proviso to subsection (2) of section 16 of the Tariff Commission

Act, 1951, explaining the reasons why the documents referred to at (i) and (ii) above could not be laid within the period mentioned in that subsection.

on the Table

[Placed in Library. *See* No. LT-492/62 for (ii) to (iv).]

### MINISTRY OF HOME AFFAIRS NOTIFICATION UNDER ARTICLE 359 OF THE CONSTITUTION

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI-MATT SOUNDARAM RAMACHANDRAN) : Sir, on behalf of Shri B. N. Datar, I beg to lay on the Table, under clause (3) of article 359 of the Constitution, a copy of the Ministry of Home Affairs Notification G.S.R. No. 1418, dated the 30th October, 1962, issued under clause (1) of the said article. [Placed in Library. See No. LT-465/ 62.]

# ANNUAL REPORT (1961-62) OF SALAR JUNG MUSEUM BOARD, HYDERABAD

THE DEPUTY MINISTER IN THE MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS): Sir, I beg to lay on the Table a copy of the Annual Report of the Salar Jung Museum Board, Hyderabad, for the year 1961-62. [Placed in Library. See No. LT-493/62.]

### NOTIFICATIONS UNDER THE SEA CUSTOMS ACT, 1878 AND THE CENTRAL EXCISES AND SALT ACT, 1944

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA); Sir, I beg to lay on the Table—

(a) A copy each of the following Notifications of the Ministry of Finance (Department of Revenue) publishing further amendments in Government Notification G.S.R. No. 575, dated the 28th